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Title: Introduction of the High Court of A	ndhra Pradesh (Establishment of a P	ermanent Branch at Vijayawada) Bill, 2009.

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Vijayawada.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Vijayawada."

The motion was adopted.

SHRI L. RAJAGOPAL : I introduce** the Bill.